

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

M.A. No.831/2001  
M.A. No. 832/2001  
(O.A. No. 1508/1996)

Date of order: 5.07.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman.  
Hon'ble Mr. B.P. Singh, Administrative Member.

SMT. S. DASI

- V E R S U S -

UNION OF INDIA AND ORS. (DEPTT. OF POSTS)

For the applicant : None.

For the respondents : None.

O R D E R

None is present for the applicant even on the second call.

Therefore, both the M.As are dismissed for default.

J. N. Singh

Member (A)



Vice-Chairman.